

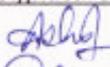
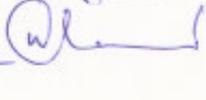
National Company Law Tribunal
Allahabad Bench
Allahabad

92(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s Buddja Hospital Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

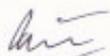
Sl. No.	Name	Designation	Representation	Signature
1.	ACHOK SRIVASTAVA	Adv.	Amelfurfehimer	
2.	Udai Chandani	Counsel for respo2		

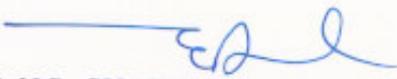
Order dated 14.12.2016

CP No.92 (ND)/2014 M/s Buddja Hospital Pvt. Ltd

The service is completed and the Learned Counsel for the petitioner filed proof of service. Shri Udai Chandani Learned Advocate filed Vakalat for the second respondent and undertook to file Vakalat for all the other respondents in due course. For reply statement two weeks. List on 12.01.2017 for further proceedings.

List on 12.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 14.12.2016